

SPECIAL BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/278(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	HI-TECH DESIGNS PVT LTD VS SRI SAI CAR SALES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Siddhanth Makkar, Adv.

] For the I.R.P.

ORDER

1. Ld. Counsel Mr. Siddhanth Makkar appearing on behalf of IRP present.
2. Ld. Counsel appearing for IRP seeks two weeks' time to file progress report. At request, two weeks' time is granted.
3. Post this matter thereafter for hearing on **09.04.2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

Ar.